

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10206 of 2018-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-249-265-17-18 dated 30.11.2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-MUNDRA]

Kunj Bihari Textiles

262 Hsiidc Industrial Estate Sector-57 Phase-4 Kundli
Sonapat
Haryana-131028

...Appellant

VERSUS

C.C.-MUNDRA

Office Of The Principal Commissionerate Of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch
Gujarat-370421

...Respondent

APPEARANCE:

Sh. Vikas Mehta, Consultant for the Appellant

Sh. Anand Kumar, Superintendent (Authorized representative) for the Respondent

CORAM:

HON'BLE MEMBER (TECHNICAL), RAJU

HON'BLE MEMBER (JUDICIAL) ,SOMESH ARORA

DATE OF HEARING:01.05.2023

DATE OF DECISION:15.06.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10205 of 2018.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**